

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 84/2009

Sub: Petition under Section 146 read with Sections 142, 149 and 11 (2) of the Electricity Act, 2003.

.Date of hearing : 14.5.2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Global Energy Ltd., New Delhi

Respondents : 1. Principal Secretary, Govt. of Karnataka , Energy Department, Bangalore
2. Chief Engineer, Karnataka State Load Despatch Centre, Bangalore
3. Karnataka Power Transmission Corporation Limited, Bangalore
4. Western Regional Load Despatch Centre, Mumbai

Parties present : Shri Sanjay Sen, Advocate, SRSL
Shri Deepak Biswas, Advocate, SRSL
Shri Anand K. Ganesan, Advocate, KPTCL

Learned counsel for KPTCL requested for short adjournment to file a reply. No one was present on behalf of other respondents. Request was granted.

2. The petition shall be re-notified on 20.5.2009.

sd/-
(K.S.Dhingra)
Chief (Law)